

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1287
TO BE ANSWERED ON 25.07.2018**

CONSTRUCTION OF RAILWAY LINES IN NAXALITE AFFECTED AREAS

† 1287. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has received a proposal from the State Government of Maharashtra for the release of 50% of the total amount to be spent in the construction work of railway lines in naxalite affected areas of the country particularly in Wadsa-Gadchiroli and Nagpur-Nagbhid;**
- (b) if so, the details thereof;**
- (c) the action taken by the Government in this regard till date;**
- (d) the reasons for delay in releasing 50% amount by the Government for the construction work of the said railway lines in naxalite affected areas; and**
- (e) the time by which this proposal is likely to be given a final shape?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

- (a) to (c): Yes Madam. State Government has agreed to share 50% cost of both the projects viz Wadsa-Gadchiroli and Nagpur-Nagbhid new rail line project.**

Wadsa-Gadchiroli new line project (52.36Km) was sanctioned in 2011-12. Work of Wadsa yard remodeling part of Wadsa-Gadchiroli project has been commissioned in July 2017. Further, land acquisition has been taken up by State Government.

Nagpur-Nagbhir gauge conversion project (116.15 Km) was included in Budget 2013-14 subject to obtaining of requisite clearances of the Government. The project has been shortlisted in the Board of Directors' meeting of Maharashtra Rail Infrastructure Development Ltd for taking up the study cum viability assessment.

- (d) The funds to the project are allocated yearly on the basis of progress of work.**
- (e) Every Railway project requires a number of clearances from various Ministries and Departments of State/Central Governments. These, inter-alia, include clearances inherent to land acquisition, forestry clearance, permission for crossing and shifting of utilities etc which are part of project execution. Process of seeking the approvals/clearances and land acquisition are some of the main factors that affect the pace of completion of the projects. Therefore, it is not feasible to fix time frame for completion of the project.**
